

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:127

ANSWERED ON:13.03.2012

NAXAL ACTIVITIES

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether naxal activities have witnessed a rise in various parts of the country including North-Eastern States;
- (b) if so, the details of such cases reported alongwith the number of security forces and civilians injured and killed during each of the last three years and the current year, State-wise;
- (c) the details of the guidelines issued for the compensation to the victims of naxalism particularly for the personnel of security forces alongwith the monitoring mechanism put in place;
- (d) whether there are reports of naxalites getting support from neighbouring countries;
- (e) if so, the details thereof and the reaction of the Government thereto; and
- (f) the measures taken by the Government to curb naxal activities in the country including initiating talks with the naxalites?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a): The CPI (Maoist), the main Left Wing Extremist (LWE) group, have been trying to expand their activities in various States of the country. The CPI(Maoist) are trying to establish organizational bases in the North East with a view to forge relations with other insurgent groups to meet its military requirements. In this regard, the CPI(Maoist) have developed close fraternal ties with North-East insurgent groups like the Revolutionary People's Front (RPF) / People's Liberation Army (PLA) of Manipur. Both the outfits have agreed upon mutual cooperation in the areas of training, funding, supply of arms and ammunition. The Upper Assam Leading Committee (UALC) of the CPI(Maoist) is presently operating in Assam and Arunachal Pradesh and have been involved in incidents of looting of weapons and extortion from local villagers. The UALC has also engaged in recruitment and training of cadres for the outfit in Assam. These cadres have been utilized in extensive propaganda against mega dams in Assam. In this backdrop, Assam-Arunachal border has emerged as another theatre of Maoist activities. The outfit is also establishing separate channels in the North-East, particularly in Nagaland for procurement of ammunition.

(b): The State-wise details of incidents alongwith security forces and civilians killed in various States of the country, during last three years and in the current year, are annexed.

(c): The Security Related Expenditure (SRE) Scheme of Government of India provides ex-gratia payment of Rs.1 lakh to the family of civilians killed and Rs. 3 lakh to family of security personnel killed due to naxal attacks. An ex-gratia compensation of Rs.15 lakh is paid to the next of kin of personnel of Central Armed Police Forces killed in action. Besides this, the State Governments have their own policy for payment of ex-gratia to the families of civilians and security personnel killed in naxal attacks. Under the Central Scheme for Assistance to Civilians Victims/Family of Victims of Terrorist, Communal and Naxal Violence, an amount of Rs.3 lakh is given to dependants of deceased civilians or for permanent incapacitation.

(d): The CPI (Maoist) have close links with foreign Maoist organisations in Philippines, Turkey etc. The outfit is also a member of 'Coordination Committee of Maoist Parties and Organisations of South Asia (CCOMPOSA)'. The Maoist parties of South Asia are members of this conglomerate. The forays of CPI(Maoist) into the sensitive North-Eastern States are fraught with serious strategic implications, since it has potential trans-border possibilities.

(e): The Government is closely monitoring the situation.

(f): 'Police' and 'Public Order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the State Governments concerned. The Central Government has a holistic approach towards combating LWE wherein it supplements the efforts of the State Governments over a wide range of issues including deployment of CAPFs, assistance in implementation of development schemes, improving governance and capacity building by the States in various areas. It is the belief of the Government of India that a combination of calibrated police action, focused development efforts and improvement in governance will yield the desired results against LWE. The Government has given a call to the banned CPI (Maoist) party to abjure violence and come for talks. The CPI (Maoist) have not responded to this offer.

